GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 4912. TO BE ANSWERED ON TUESDAY, THE 01ST APRIL, 2025.

SHARE OF INDIA IN WORLD GDP

4912. SHRI DEEPENDER SINGH HOODA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the share of India in World GDP has increased significantly during the last five financial years including the current Financial Year 2024-25, if so, the details thereof:
- (b) the details of the Foreign Direct Investment (FDI) proposals received and investment made during five financial years including the current FY 2024-25, sector and State/UT-wise;
- (c) the details of the licences granted out of the said FDI proposals during the said period, sector and State/ UT-wise;
- (d) the steps taken by the Government to boost FDI in the country; and
- (e) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

(a): The details of the share of India in World GDP and its growth, as per IMF World Economic Outlook Database (October 2024), are as under:

		2020	2021	2022	2023	2024
World C	GDP	85,519.46	97,402.91	1,01,409.37	1,05,685.12	1,10,064.92
`	ollar					
Billions)						
India's C	GDP	2,674.85	3,167.27	3,353.47	3,567.55	3,889.13
(US D	ollar					
Billions)						
Ratio of Inc	dia's					
GDP to W	orld/	3.13	3.25	3.31	3.38	3.53
GDP (In Pe	er					
cent)						

Note: GDP is taken in current prices. For India, the data is presented on a Financial year basis. with the value for FY2024-25 shown in the column for 2024.

- (b): Ministry/ Department-wise data, as maintained by this Department on Foreign Direct Investment (FDI) proposals received during the period April 2019 to March 2025 (upto 27.03.2025) is at Annexure-I. The sector-wise details of investment reported through FDI equity inflow since April 2019 till December 2024 are at Annexure-II. The State/UT-wise data of FDI equity inflow is maintained w.e.f. October, 2019 onwards. Accordingly, the State/UT-wise details of investment reported through FDI equity inflow since October, 2019 till December, 2024 are at Annexure-III.
- (c): The data on the licences granted out of the FDI proposals is not centrally maintained.
- (d) & (e): To promote Foreign Direct Investment (FDI), the Government has put in place an investor friendly policy, wherein most sectors, except certain strategically important sectors, are open for 100% FDI under the automatic route (without government approval). More than 90% of the FDI inflow is received under the automatic route. India continues to open up its economy to global investors by raising FDI limits, removing regulatory barriers, developing infrastructure and improving business environment.

Further, to ensure that India remains an attractive and investor friendly destination, the Government reviews FDI policy on an ongoing basis and makes changes from time to time after having intensive consultations with stakeholders including apex industry chambers, Associations, representatives of industries/groups and other organizations taking into consideration their views/comments. FDI policy provisions have been progressively liberalized and simplified across various sectors such as Pension, Other Financial Services, Asset reconstruction Companies, Broadcasting, Pharmaceuticals, Single Brand Retail Trading, Construction & Development, Power Exchanges, ecommerce activities, Coal Mining, Contract Manufacturing, Digital Media, Civil Aviation etc. In the recent past, reforms in the FDI Policy have been undertaken in sectors such as Defence, Insurance, Petroleum & Natural Gas and Telecom. Brief of FDI Reforms since 2019 is at Annexure-IV.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4912 FOR ANSWER ON 01.04.2025.

Ministry/Department wise FDI proposals received since April 2019 till March 2025 (as on 27.03.2025)

S.	Ministry Name	Total	
No.		(in number)	
1	Department for Promotion of Industry and	222	
	Internal Trade		
2	Ministry of Electronics and Information	161	
•	Technology	4.47	
3	Department of Economic Affairs	147	
4	Department of Pharmaceuticals	117	
5	Ministry of Heavy Industry	59	
6	Department of Telecommunications	54	
7	Department of Financial Services	54	
8	Ministry of New and Renewable Energy	34	
9	Department of Chemicals and	29	
10	Petrochemicals Ministry (Information and Busedon Alice)	0.1	
10	Ministry of Information and Broadcasting	21	
11	Department of space	14	
12	Ministry of Food Processing Industries	13	
13	Ministry of Textiles	12	
14	Department of Commerce	10	
15	Ministry of Housing and Urban Affairs	10	
16	Ministry of Home Affairs	9	
17	Ministry of Power	7	
18	Ministry of Railways	6	
19	Ministry of Tourism	6	
20	Ministry of Petroleum and Natural Gas	5	
21	Department of Defense Production	4	
22	Ministry Of Youth Affairs And Sports	4	
23	Ministry of Labour and Employment	4	
25	Ministry of Agriculture and Farmers Welfare	3	
26	Ministry of Civil Aviation	3	
27	Ministry of Health and Family Welfare	3	
28	Ministry of Steel	3	
29	Department of Higher Education (MHRD)	3	
31	Ministry of Shipping	3	
32	Department of Food & Public Distribution	3 6	
33	Ministry Of Fisheries, Animal Husbandry And	6	
	Dairying		
34	Ministry of Mines	1	
36	Ministry of Road Transport and Highways	1	
37	Department Of School Education And	1	
	Literacy	_	
38	Department of Social Justice &	1	
	Empowerment	4000	
	Total	1033	

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4912 FOR ANSWER ON 01.04.2025.

SECTOR-WISE FDI EQUITY INFLOW FROM April 2019 TO December 2024

Amount (In USD Million)

Sr. No.	Sector	Amount of FDI Equity Inflow
1	2	3
1	Agricultural Machinery	1,274.99
2	Agriculture Services	968.05
3	Air Transport (including Air Freight)	3,304.88
4	Automobile Industry	16,131.77
5	Boilers And Steam Generating Plants	2.23
6	Cement And Gypsum Products	2,637.14
7	Ceramics	176.96
8	Chemicals (Other Than Fertilizers)	6,366.94
9	Commercial, Office & Household Equipments	105.33
10	Computer Software & Hardware	71,164.92
11	Construction (Infrastructure) Activities	20,896.80
12	Construction Development: Townships, Housing, Built-up Infrastructure And Construction-development Projects	1,847.95
13	Consultancy Services	5,492.12
14	Defence Industries	14.43
15	Diamond, Gold Ornaments	269.25
16	Drugs & Pharmaceuticals	7,344.90
17	Dye-stuffs	14.79
18	Earth-moving Machinery	228.77
19	Education	7,422.29
20	Electrical Equipments	5,142.11
21	Electronics	3,902.38
22	Fermentation Industries	1,871.97
23	Fertilizers	58.92
24	Food Processing Industries	3,934.58
25	Glass	744.08
26	Glue And Gelatin	107.05
27	Hospital & Diagnostic Centres	5,596.10
28	Hotel & Tourism	6,122.44
29	Industrial Instruments	9.55
30	Industrial Machinery	2,092.78
31	Information & Broadcasting (including Print Media)	3,179.70
32	Leather, Leather Goods And Pickers	136.56
33	Machine Tools	336.60
34	Medical And Surgical Appliances	2,084.56
35	Metallurgical Industries	7,024.15
36	Mining	958.60
37	Miscellaneous Industries	3,446.94
38	Miscellaneous Mechanical & Engineering Industries	956.95
39	Non-conventional Energy	13,503.29
40	Paper And Pulp (including Paper Products)	340.05
41	Petroleum & Natural Gas	1,117.93

	Gross-Total	299,514.91
58	Vegetable Oils And Vanaspati	206.67
57	Trading	23,712.14
56	Timber Products	94.11
55	Textiles (including Dyed,printed)	1,452.27
54	Telecommunications	7,209.99
53	Tea And Coffee (Processing & Warehousing Coffee & Rubber)	137.85
52	Sugar	35.79
51	Soaps, Cosmetics & Toilet Preparations	994.79
50	Services Sector (fin., Banking, Insurance, Non Fin/business, Outsourcing, R&d, Courier, Tech. Testing And Analysis, Other)	42,618.76
49	Sea Transport	2,566.76
48	Scientific Instruments	256.53
47	Rubber Goods	778.98
46	Retail Trading	3,147.37
45	Railway Related Components	458.93
44	Printing of Books (including Litho Printing Industry)	1,160.87
43	Prime Mover (Other Than Electrical Generators)	982.92
42	Power	5,368.41

^{*}FDI Data is published on quarterly basis. Total FDI inflow includes equity inflow, equity capital of unincorporated bodies, re-invested earnings, and other capital. Sector/State/Country-wise details are maintained only for equity component of FDI inflow.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4912 FOR ANSWER ON 01.04.2025.

STATE-WISE FDI EQUITY INFLOW FROM October 2019 TO December 2024

Amount (In USD Million)

Sr. No.	State Name	Amount of FDI Equity Inflow
1	2	3
1	ANDHRA PRADESH	1,111.31
2	ARUNACHAL PRADESH	7.03
3	ASSAM	23.21
4	BIHAR	215.76
5	CHANDIGARH	111.32
6	CHHATTISGARH	97.31
7	Dadra and Nagar Haveli and Daman and Diu	179.29
8	DELHI	36,169.37
9	GOA	182.16
10	GUJARAT	44,766.94
11	HARYANA	12,572.30
12	HIMACHAL PRADESH	328.34
13	JAMMU AND KASHMIR	1.33
14	JHARKHAND	2,667.11
15	KARNATAKA	55,527.87
16	KERALA	1,363.72
17	LADAKH	0.22
18	MADHYA PRADESH	602.69
19	MAHARASHTRA	85,737.41
20	MANIPUR	0.0006
21	MEGHALAYA	1.20
22	NAGALAND	0.06
23	ODISHA	172.79
24	PUDUCHERRY	69.72
25	PUNJAB	1,209.42
26	RAJASTHAN	2,627.90
27	TAMIL NADU	13,840.90
28	TELANGANA	9,844.94
29	TRIPURA	1.23
30	UTTAR PRADESH	1,941.82
31	UTTARAKHAND	217.52
32	WEST BENGAL	1,794.08
00	State Not Indicated	32.93
33	State Not indicated	32.33

^{*}FDI Data is published on quarterly basis. Total FDI inflow includes equity inflow, equity capital of unincorporated bodies, re-invested earnings, and other capital. Sector/State/Country-wise details are maintained only for equity component of FDI inflow.

ANNEXURE REFERRED TO IN REPLY TO PARTS (d) & (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 4912 FOR ANSWER ON 01.04.2025.

Brief - FDI Policy Reforms

Recent FDI Reforms since 2019 are as follows:

2019

- 100% FDI under automatic route permitted for sale of coal and other coal mining activities including associated processing infrastructure like coal washery, crushing etc. Earlier, 100% FDI under automatic route was permitted in coal mining for captive consumption only.
- ii. In Manufacturing sector,100% FDI under automatic route allowed in contract manufacturing on Principal to Principal or Principal to Agent basis.
- iii. Single Brand Retail Trading (SBRT)- All procurements made from India by SBRT entity shall be counted towards local sourcing, irrespective of whether goods procured are sold in India or exported.
- iv. In digital media, 26% FDI has been permitted under government route for uploading/ streaming of News & Current Affairs. Earlier 49% in TV channels and 26% Print media already allowed.

2020

- 100% FDI permitted in Insurance Intermediaries like insurance brokers, consultants, TPAs, Surveyors and Loss Assessors etc. 49% FDI allowed for insurance companies through automatic route.
- ii. FDI in Air Transport Service permitted up to 100% under automatic route by NRIs. For others the cap for automatic remains at 49% under automatic route and 100% via Government route.
- iii. Press Note-3 Investment only through Government Route, if investor entity belongs to any land border sharing country, or if the beneficial owner of such investment resides there or is a citizen of such country. Further, if ownership of any existing or future FDI in an entity in India is transferred so that beneficial ownership falls within this restriction then such change will also require Government approval.
- iv. FDI in defence sector has been allowed up to 74% through automatic route (from earlier 49%) for companies seeking new industrial licenses. FDI beyond 74% and up to 100% permitted under Government route.

2021

- i. FDI in Insurance Companies increased from 49% to 74% under the automatic route and foreign ownership and control allowed with safeguards.
- ii. Investment by NRI(s) on non- repatriation basis are deemed to be domestic investments at par with residents.
- iii. FDI up to 100% under automatic route permitted in PSUs of PNG sector, where Government has accorded an 'in-principle' approval for strategic disinvestment.
- iv. 100% FDI in Telecom Sector allowed under Automatic Route.

2022

20% FDI allowed in Life Insurance Corporation (LIC) under automatic route.

2024

Space sector has been liberalized for foreign direct investment in prescribed subsectors/activities.
